

cel 19/04

⑤ fearistan
15-7-04

list of orders
on 20-8-04.

fearistan

OK

Vakalatname has been
filed by S.G.R. Gupta Bar.
Sujin Hood
23/7/04

OR

MO. CA has
been received
so far.
Submitted.
1/7/8/04

O.R.

M.A. 3527/04 (Affi. on record)
M.A. 3528/04 (Dis the CCA)
with Affidavit on behalf of
sykelt no-1 and M.A.
3534/04 (Affi. on record),
M.A. 3535/04 (Dis the CCA)
with Affidavit on behalf
of sykelt no-2 has been
filed.

Submitted.
1/7/8/04

cel. 19/04
in
O.A. No 885/03

20. 8.04

Hon. Mr. Justice S.R. Singh, V.C.
Hon. Mr. S.C. Chaudhary, A.M.

List has been revised. None
appears for the petitioner. Counsel for
the respondents submits that the order
passed by the Tribunal has been
complied with. In paragraph 4 of the
affidavit filed by Sri Kamlesh
Chandya it is stated that the order
of the Tribunal has been complied with
and the representation filed by the
applicant has been decided by the
competent authority.

In the circumstances therefore,
no ground is made out for contempt.
The contempt petition is, therefore,
stands discharged.

Sr
A.M.

Sr
V.C.